





**REPORT DATED 24-07-2021 OF THE ENVIRONMENTAL ENGINEER,  
TELANGANA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE,  
RANGAREDDY-I (R4) IN ORIGINAL APPLICATION No. 195 OF 2016 FILED  
BY TANDUR CITIZENS WELFARE SOCIETY, TANDUR, VIKARABAD DISTRICT.**

It is to submit that the Hon'ble NGT, Chennai in its Order dated 30.06.2021 directed the Telangana State Pollution Control Board to submit a report on the following on or before 28.07.2021 by e-filing.

**In this regard, the following is submitted: -**

1. Three cement industries have installed two numbers of online ambient air quality monitoring stations each, one of the system of each industry is located near to the railway siding, where loading and unloading of raw material & products takes place. The radial distance between the railway siding and the Ambient Air Quality station in M/s India Cements Limited is 10 meters, 25 meters in M/s. Penna Cement Industries Ltd., and 150 meters in M/s. Cement Corporation of India Ltd. The concentration for all parameters for three units are within the limits during the period January 2021 to till date.
2. The range of concentration during the above period is as follows: -

Sl. No.	Name of the Industry	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )
1.	M/s India Cements Limited	11.65 - 49	8.34 - 56
2.	M/s. Penna Cement Industries Ltd.,	9.3 - 97.9	1.5 - 53.2
3.	M/s. Cement Corporation of India Ltd.,	1.2 - 47.64	0.56 -42.08
	<b>Standard</b>	<b>100(µg/m<sup>3</sup>)</b>	<b>60(µg/m<sup>3</sup>)</b>

4. The OCEMS was functioning continuously without any interruption from January 2021 to till date. With regard to the production, there will not be any impact on production due to non functional of the OCEMS. However, based on the directions of the Board, all the three cement industries have installed interlocking systems. The purpose of the interlocking system is that whenever the control systems fails, the feed of raw material is cut off automatically and the emissions are controlled.
5. The Board officials contacted the Officials of Roads & Buildings (R&B) Department and they have informed that out of 6.45 Kms internal roads within the Tandur town, 6.05 kms length of road works completed.

6. The Telangana State Industrial Infrastructure Corporation (TSIIC) Ltd., vide letter dated 23.07.2021 has informed that the relocation of the stone cutting and polishing units would be a total period of 33 months. Out of which, land acquisition part would take 6 months and the same is completed. The remaining 27 months is required for development of Industrial park.
7. The Board will regularly monitor the Ambient Air Quality in Tandur Town to sensitize the Stakeholder Departments to take necessary measures. The Board will also monitor the Cement industries for compliance of Air Quality standards.

**Date: 26-07-2021.**

**Place: Hyderabad.**



**ENVIRONMENTAL ENGINEER**

ENVIRONMENTAL ENGINEER  
T.S. Pollution Control Board  
Regional Office - I, R.R. District.